

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :



**PETITION NUMBER** : TCP/295/ (IB)/2017

**NAME OF THE PETITIONER(S)** : BENGAL IRON CORPORATION

**NAME OF THE RESPONDENT(S)** : EAST COAST CONSTRUCTIONS & INDUSTRIES LTD


**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. RAMASAMY & G. VIMOHAN KUMAR	Counsel for petitioner	
2. P. S. RAJASEKHAR	Counsel for Respondent	

**ORDER**

Counsel for both the parties present. Counsel for the respondent prayed time to seek instructions from his client. In the meantime, counsel for the petitioner is directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on **20.06.2017 at 02.30 P.M.**, for arguments.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)